

Financial support for starting of self and medium scale unit

†834. SHRI LAL SINH VADODIA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the amount of money the Ministry proposes to spend every year for giving economic support to middle class youth to start self medium scale unit in the year 2012-13, 2013-14 and 2014-15;

(b) the detailed amount of money spent every year; and

(c) the amount of money proposed and spent every year for the State of Gujarat?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA) : (a) The Ministry of Micro, Small and Medium Enterprises has no such schemes exclusively for middle class youth to start self medium scale units.

(b) and (c) Does not arise.

Number of NRIs died abroad

835. DR. R. LAKSHMANAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) total number of Non-Resident Indians (NRIs) who died during war in countries like Iraq, Syria, Yemen, Kenya etc., during last three years; and

(b) the details of the steps taken by Government to bring back the dead bodies of the NRIs from those countries?

THE MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) and (b) As reported by the Indian Missions/Posts, the total number of Non-Resident Indians(NRIs) who died during war in countries like Iraq, Syria, Yemen, Kenya etc., during last three years and the steps taken by Government to bring back their dead bodies are as under:

Name of country	Year	Number of NRIs died
Iraq	2014	01
Syria	2012-2014	Nil
Yemen	2015	01

† Original notice of the question was received in Hindi.

Name of country	Year	Number of NRIs died
Kenya	2012-2014	Nil
Libya	2014	01

In Iraq, the mortal remains of the deceased were handed over to next of kin for burial.

In Libya, the body of the deceased NRI was sent to India *via* Tunisia.

In Yemen, the body of the deceased NRI was transported to India by an Indian evacuation ship from Aden to Djibouti initially and then by flight on the Djibouti-India route.

Review of functioning of online CPGRAMS portal

836. SHRIMATI RAJANI PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government has reviewed the functioning of online Centralised Public Grievances Redress and Monitoring System (CPGRAMS) portal; and

(b) if so, the outcome thereof and the steps taken by Government to improve the system?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) and (b) Yes, Sir. The format for lodging of public grievances on PG portal through CPGRAMS has been reviewed. A revised template has been introduced to facilitate easy entry of grievances providing clear menu options and drop down choices to the petitioners. The categories of grievances have been revised so as to cover various cases received for redressal and generate analytical reports. The Pensioner portal has been integrated with CPGRAMS, so that pension related grievances get directly forwarded to the pensioner portal.

Kendriya Bhandar employees arrested by CBI

837. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) the details of complaints received by CBI against Kendriya Bhandar regarding purchase of items in violation of the provisions of the General Financial Rules and CVC's instruction together with action taken on each complaint;